

(a) whether attention of the Government has been drawn to the news-item captioned "Patients turned back as machines rot" appearing in the "Hindustan times", dated April 4, 1991; and

(b) if so, the facts thereof and the action proposed to be taken by the Government in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D.K. THARA DEVI SIDDHARTHA): (a) and (b). Yes, sir. It has been reported by the All India Institute of Medical Sciences, New Delhi, that some of the machines, viz., ERG&VER, Argon and Krypton Laser, Ultra Sound and specular Microscope had gone out of order. However, these machines have since either been replaced by new ones or got repaired by the Institute. Every effort is made to maintain the services in a satisfactory manner.

[*Translation*]

Irregularities in Medical Store Depot

4253. SHRISANTOSH KUMARGANGWAR: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether attention of Government has been drawn to the news-item "Kuch Dava Companyan Pee Rahti Hai Khas Meharbani" appearing in the 'Jansatta', dated October 25, 1991;

(b) if so, the facts thereof; and

(c) the steps taken or proposed to be taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D.K. THARA DEVI SIDDHARTHA): (a) Yes, sir.

(b) and (c). the points in the news item were found to be incorrect and a rejoinder/denial has been sent to the Chief Editor of Jansatta on 13.11.1991.

Selection of Pilots in Air India

4254. SHRI VILAS MUTTEMWAR: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether attention of the Government has been drawn to the newsitem "Air India: Pilot Chayan Mein Pakshapat" appearing in "Navbharat Times" dated September 11, 1991;

(b) if so, the facts thereof and reaction of the government thereto?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRIMADHAVRAO SCINDIA): (a) Yes, Sir.

(b) Applications for recruitment of trainee pilots/com-pilots in Air India are invited through advertisement on all India basis. Vayudoot and IGRUA are also requested to forward applications of these desirous to join Air India. The candidates are required to appear for a written test. On successful completion of the written test, Candidates are interviewed by a panel and selection is made purely on merit.

[*English*]

Boards of Management of Indian Airlines/Air India

4255. SHRI SANAT KUMAR MANDAL: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether the Government have any proposal to re-constitute the Boards of Management of the Indian Airlines and the Air India;

(b) if so, when it is likely to be implemented;

(c) whether some Members of Parliament will be given representation in these Boards; and

(d) if not, the reasons therefor?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRIMADHAVRAO SCINDIA): (a) and (b). The Boards of Directors of Indian Airlines and Air India were constituted for a period of three years w.e.f. 30.7.1990.

(c) and (d). As per Government policy, Members of Parliament are generally not appointed on the Boards of Directors of PSUs.

Deaths and Suicides in Mental Hospitals

4256. SHRI MADAN LAL KHURANA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether attention of the Government has been drawn to the news-item captioned "Shunned by their kin, neglected by the Government" appearing in the 'Indian Express', dated October 26, 1991;

(b) if so, the facts thereof and the reaction of Government thereto;

(c) the number of deaths and suicides cases occurred during 1991 in the mental Hospital of Delhi and how do these compare with the previous three years;

(d) the number of patients in the hospital till date and since when they are there; and

(e) how does the condition of hospital compare with the other mental hospitals in the country, hospital-wise?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D.K. THARA DEVI SIDDHARTHA): (a) Yes, Sir.

(b) to (e). the information is being collected and will be laid on the Table of the House.

World Bank Assistance for Health Services in Karnataka

4257. SHRIMATI BASAVARAJESWARI:

SHRIMAT CHANDRA PRABHA URS:

5SHRI G. MADEGOWDA:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Government of Karnataka has submitted any proposal to the Union Government seeking aid from the World Bank for improving District and Taluk hospitals in the State;

(b) if so, the names and the number of hospitals likely to be benefited by it; and

(c) the time by which the World Bank aid is likely to be received in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D.K. THARA DEVI SIDDHARTHA): (a) and (b). A project report for improvement of secondary level Hospitals in Karnataka at an estimated cost of Rs. 172.00 crores was received by the Govt. in October, 1991, for posing for World Bank assistance. The project envisages providing 13475 additional beds in the existing Hospitals at district level and Sub-divisional level Hospitals and Institutions. A statement indicating the names of Hospitals at District/Aluk level proposed for the World Bank assistance is given below.